

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.15/ 2017	-	Admission	241/244	India Awake for Transparency Vs Hasham Investment & Trading Company

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. R SUBRAMANIAN
9381288048

PETITIONER

R Subramanian

Counsel for petitioner is present. He has filed written statement along with citations. He has also filed copy of the certificate of Incorporation along with Memorandum of Association of the petitioner company.

Heard the counsel on the question of admissibility.

List it for consideration on 22.06.2017.

MEMBER (J)

MEMBER (T)